

[*Translation*]

Clearance of Forest land for Rehabilitation

1113. SHRIMATI PRATIBHA DEVISHINGH PATIL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the State Government of Maharashtra has finished the requisite information regarding diversion of 1500 hectares forest land for rehabilitation of the people displaced by Sardar Sarovar Project;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). Yes, Sir. The details sought by vide Ministry of Environment & Forests letter dated 24.11.92 have been furnished by Maharashtra State Government vide their letter dated 12.11.92.

(c) after careful examination of the proposal, it has been rejected on 1.2.1993 under the Forest (Conservation) Act, 1980.

[*English*]

Statutory Price of Sugarcane

1114. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of FOOD be pleased to state:

(a) whether the Government have announced the statutory minimum price of sugarcane for the current season keeping in view all the steep escalation in cost of production;

(b) if so, the details thereof; and

(c) if not, the time by which revised statutory minimum price of sugarcane is likely to be announced?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHJRI KALP NATH RAI): (a) to (c). The Government have already announced the Statutory Minimum Price of Sugarcane for 1992-93 season at Rs.31/-per quintal and the advance price for 1993-94 seasons at Rs. 32.50 per quintal under the provisions of the sugarcane (Control) Order, 1966. Both these prices are linked to a basic recovery of 8.5%, with proportional premium for every 0.1% increase in recovery above that level.

World Bank Assistance of Development of forests

1115. SHRI HARIN PATHAK: Will the Minister of Environment and Forests be pleased to state:

(a) whether Government of Gujarat has submitted any proposal for development of forests and improvement of environment with the World Bank assistance;

(b) whether the project has been approved; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (c). The State Govt. had earlier sent a project proposal titled "Integrated Forestry development Project". Phase III. Under the project, it is proposed to cover 230795 ha. area of land and to distribute about 250 million seedling to local people for planting on their land. The main objectives of the project are